

DIVISION BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/86(KB)2022  
IA(I.B.C)/1052(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>BANK OF BARODA VS NAMAN AJITSARIA</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance (via video conferencing/physically)**

Ms. Anisha Kar, Adv. ] for FC  
Mr. R.C. Prusti, Adv.

Mr. Arik Banerjee, Adv. ] for the Applicant  
Mr. A. Choudhury, Adv.  
Mr. D. Surana, Adv.  
Ms. M. Banga

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1052(KB)2024:**
  - a. Heard the Ld. Counsel for the parties at length.
  - b. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**